NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 70/58,59/NCLT/AHM/2016 (New) Co. Appeal No. 27/58,59/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

Name of the Company:

Balan N. Nagmani

V/s.

Ambuja Cements Ltd. & Ors.

Section of the Companies Act:

Sections 58,59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ATUL PARILLY AVP JM FINIANCIAL 3-7

2. JM Shah

Add Petition

<u>ORDER</u>

Learned Advocate Mr. J M Shah present for Petitioner. Respondent no. 2 Mr. Atul Parikh Present.

Proof of service in compliance with the order dated 27.04.2017 not filed.

Petitioner is directed to serve a copy of this order on Respondent no. 1 to 3 by speed post or registered post with acknowledgement due and file postal receipt and acknowledgement before this Tribunal.

List the matter on 30.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of July, 2017.